

to register complaint before the competent authority in Africa and also take up the issue with Chinese counterparts at the Ministerial level and see that fake 'Made in India' textile exports are stopped. Thank you.

Demand to grant a special package for Sikh pilgrims going to Pakistan

SARDAR TARLOCHAN SINGH (Haryana): The Government of India has been very liberal for providing not only facilities but also financial packages for the Muslim pilgrims going for Haj to Saudi Arabia. The Government has also constituted the Haj Board and special Section in the MEA for this purpose. I propose that the Government of India should announce a special package programme for the Sikh Pilgrims for going to Nankana Saheb-Pakistan which is the birth place of Guru Nanak Dev Ji. Every Sikh makes a prayer that he may get a chance to have *Darshan* of this historic religious place. This special package can be given in the first instance to those pilgrims who are below the poverty line. The Government of India should open a section in the MEA which should invite applications from the pilgrims and make arrangements for issue of Passports, Visas and transport arrangements for them at State cost. The pilgrims, unlike Haj pilgrims will get free boarding and lodging in Sikh Shrines in Pakistan, therefore, the expenses of this scheme will not be much. The visit should include Lahore, Gurudwara Dera Saheb, Gurudwara Panja Saheb and Nankana Saheb. This will be a good gesture by the secular country for the poor people of the Sikh Minority Community. The birthday of Guru Nanak Dev Ji falls in the month of November. I request that the Government may accept this proposal and start working on this so that large number of aspiring pilgrims could get the benefit from this year.

Concern over unsolicited mobile calls and S.M.S.

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, constant mobile phone messages and SMS from certain companies to the mobile subscribers has crossed all the limits of tolerance and that it is time that the Parliament takes serious note of these neo crimes committed almost round-the-clock.

Subscribers take these calls or open these SMS messages lest they should miss any important message relating to their families, business or any untoward incident.

These unscrupulous elements do not even verify whom they are approaching through their mobile calls. In fact, business norms and also sense of decorum, protocol and decency would require that these companies find out as to who is on the other side when they venture into unsolicited communications.

If the President of India or the Prime Minister were to receive mobile phones directly, these companies would have also targeted the VVIPs without any sense of responsibility.

In this situation, it is necessary that police authorities should take *suo motu* cognizance of this menace and book the companies and their directors. The most appropriate punishment that can be meted out to these directors is to provide them with mobiles with only incoming facility and torture them with telephone calls and SMS throughout the night.